

agth) Twenty-second Amendment Regulations, 1976, published in Notification No. G.S.R. 848(E) in Gazette of India dated the 15th October, 1976.

(ii) The Indian Administrative Service (Pay) Twentieth Amendment Rules, 1976, published in Notification No. G.S.R. 849(E) in Gazette of India dated the 15th October, 1976. [Placed in Library. See No. LT-11458/76].

**GUJARAT SURVIVING ALIENATIONS ABOLITION (COMPENSATION BONDS) (AMENDMENT) RULES, 1976, WITH A STATEMENT FOR NOT LAYING IN HINDI**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): I beg to lay on the Table (1) a copy of the Gujarat Surviving Alienations Abolition (Compensation Bonds) (Amendment) Rules, 1976, published in Notification No. GEM-76|207-M|GSA|1076-Y in Gujarat Government Gazette dated the 23rd July, 1976, under sub-section (2) of section 28 of the Gujarat Surviving Alienations Abolition Act, 1963 read with clause (c) (iii) of the Proclamation dated the 12th March 1976 issued by the President in relation to the State of Gujarat together with an explanatory note.

(2) A statement (Hindi and English versions) explaining reasons for not laying the Hindi version of the above Notification. [Placed in Library. See No. LT-11459/76].

**REVIEW AND ANNUAL REPORT OF LUBRIZOL INDIA LTD., BOMBAY FOR 1975-76.**

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAURRAHMAN ANSARI): I beg to lay on the Table a copy each of

the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Lubrizol India Limited, Bombay, for the year 1975-76.

(ii) Annual Report of the Lubrizol India Limited, Bombay, for the year 1975-76 along with the Audited Accounts and the comments of the comptroller and Auditor General thereon. [Placed in Library. See No. LT-11460/76].

**REPORT ON PRICE STRUCTURE OF INDUSTRIAL ALCOHOL WITH GOVERNMENT RESOLUTION THEREON AND STATEMENT**

**FOR DELAY**

THE DEPUTY MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI C. P. MAJHI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions):—

(1) (i) Report (1975) of the Tariff Commission on the Price Structure of Industrial Alcohol.

(ii) Government Resolution No. L-12027(9)/75-CH, II dated the 28th September, 1975 notifying Government's decisions on the above Report.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above documents. [Placed in Library. See No. LT-11461/76].